

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

**UNSTARRED QUESTION NO. 3556  
TO BE ANSWERED ON 10<sup>TH</sup> AUGUST, 2021**

**ATMA NIRBHAR BHARAT ABHIYAN**

**3556. SHRI NALIN KUMAR KATEEL:  
SHRIMATI SUMALATHA AMBAREESH:  
SHRI D.K.SURESH:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government is distributing food grains under the Atma Nirbhar Bharat Abhiyan (ANBA) to migrant workers, if so, the details thereof;**
- (b) whether the Government has any data of the number of migrant workers in the country, if so, the details thereof, State-wise and district-wise; and**
- (c) the total quantity of food grains distributed to migrant workers under ANBA?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER  
AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

**(a) to (c): Yes Sir. In the absence of any exact data regarding the migration of people during the COVID-19 lockdown in the country in 2020, the Government liberally allocated free of cost foodgrains to cater to about 8 Crore migrants/stranded migrants including migrant labourers. Accordingly, during COVID-19, 2020, as part of the Economic Measures [Atma Nirbhar Bharat Scheme (ANBS)] , the Government allocated free foodgrain, @ 5 kg per person per month free of cost for the migrants/stranded migrants, who are not covered under National Food Security Act (NFSA) or State Scheme PDS Cards for two months (May & June, 2020) to benefit approximately 8 crore migrants/stranded migrants to ensure availability of free foodgrain to them. Under this Scheme, Govt. of India had also decided to bear the entire cost on account of such distribution, without burdening the States/UTs. The States/UTs were asked to assess the number of migrants/stranded migrants during this crisis in their respective jurisdictions. All the States/UTs put together, after their overall assessment on the ground, had estimated a total of about 2.8 Crore such migrants/stranded migrants, who did not possess any ration card for assistance under the ANBS and it is worthwhile to mention that provision for 8 Crore potential migrants was far sufficient to actually cater estimated number of 2.8 Crore migrants/stranded migrants. The States/UTs were given the responsibility of identifying the migrants/stranded migrants.**

**Accordingly, the Government allocated about 8.00 LMT foodgrains (2.44 LMT wheat and 5.56 LMT rice) under this scheme. During the two months period of May-June 2020, States/UTs lifted a total of about 6.41 LMT foodgrains and a total quantity of about 2.74 LMT of foodgrains were distributed to an average of about 2.74 Crore migrants/stranded migrants (i.e. nearly 98% of the total estimated number of migrants/stranded migrants). The State/UT-wise distribution/utilization pattern of the foodgrains under ANBS of 2020 is at Annexure I.**

**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION No. 3556 FOR ANSWER ON 10.08.2021 IN THE LOK SABHA**

Foodgrain Distribution under Atma Nirbhar Bharat Scheme					
Sr.	State/UT	Total Allocation	Total lifted quantity from FCI	Total Distributed Quantity under ANB	Total migrants covered per month
		(in MTs)	(in MTs)	(in MTs)	
1	Andaman & Nicobar Islands	61	61	60	5,950
2	Andhra Pradesh	26,823	26,823	7	680
3	Arunachal Pradesh	820	819	799	79,879
4	Assam	25,153	21,582	15,712	15,71,190
5	Bihar	86,450	86,450	86,449	86,44,945
6	Chandigarh	275	275	146	14,580
7	Chhattisgarh	20,077	2,108	1,964	1,96,430
8	Daman & Diu D&NN	285	285	159	15,900
9	Delhi	7,273	7,273	4,544	4,54,440
10	Goa	532	532	22	2,160
11	Gujarat	38,254	33,581	287	28,656
12	Haryana	12,649	8,337	7,959	7,95,885
13	Himachal Pradesh	2,864	2,864	2,028	2,02,758
14	Jammu And Kashmir	7,241	3,035	1,958	1,95,800
15	Jharkhand	26,370	26,370	717.2	71,718
16	Karnataka	40,193	40,193	11,600	11,60,007
17	Kerala	15,480	15,480	2,142	2,14,150
18	Ladakh	144	34	33	3,274
19	Lakshadweep	22	22	15	1,450
20	Madhya Pradesh	54,642	1,963	1,754	1,75,399
21	Maharashtra	70,017	34,509	17,315	17,31,500
22	Manipur	2,457	2,457	676	67,600
23	Meghalaya	2,146	2,145	2,145	2,14,500
24	Mizoram	668	668	250	25,000
25	Nagaland	1,405	1,405	1,405	1,40,463
26	Odisha	32,360	630	630	63,000
27	Puducherry	628	628	73	7,340
28	Punjab	14,145	14,145	10,902	10,90,200

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29	Rajasthan	44,662	44,600	42,478	42,47,800
30	Sikkim	379	378	315	31,500
31	Tamil Nadu	35,734	35,734	1,449	1,44,944
32	Telangana	19,162	19,162	180	17,995
33	Tripura	2,483	2,483	22	2,193
34	Uttar Pradesh	1,42,033	1,40,637	11,809	11,80,924
35	Uttarakhand	6,196	2,905	383	38,277
36	West Bengal	60,184	60,184	45,894	45,89,400
<b>Grand Total</b>		<b>8,00,267</b>	<b>6,40,757</b>	<b>2,74,279</b>	<b>2,74,27,887</b>

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